

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.46  
C.P.(CAA)/14(AHM)2022 in  
C.A.(CAA)/47(AHM)2021

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Buildcon Flexipack Pvt Ltd  
Truder Packaging Pvt Ltd

.....Applicant

**Order delivered on: 14/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin R Dave, Ld. Adv.  
For the RD : Mr. Liladhar Sharma, Assistant Director  
For the Income Tax : Ms. Pankti Shah, Ld. Adv. for Ms. Maithili Shah, Ld.  
Adv.

**ORDER**

The matter stands adjourned to 11.04.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**